

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No.948 of 2020

Indumati Kiran Beck	Petitioner
Versus				
The State of Jharkhand & Others	Respondents

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Shadab Bin Haque, Advocate
For the Respondents : Ms. Surabhi, A.C. to A.A.G. II

03/07.07.2020 Heard Mr. Shadab Bin Haque, learned counsel for the petitioner and Ms. Surabhi, A.C. to A.A.G.II, learned counsel for respondents.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. Shadab Bin Haque, learned counsel for the petitioner prayed for one week's time.

Time, as prayed for, is allowed.

Post this matter on 15th July, 2020.

(Sanjay Kumar Dwivedi, J.)

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